as a mark of respect to '.he memory of Shri Tajamul Husain and Shri V. K. Krishna Menon. सीरियम है।

Re request for immediate

(Interruptions)

[Hon. Members then stood in silence for one minute1.

MR. CHAIRMAN: Secretary-General will at 1 convey to the members of the bereaved families our sense of profound sorrow and deep sympathy.

श्री रही राय: श्राप बैठ जाइए। उनको सुनिए

RE. REQUEST FOR IMMEDIATE CUSSION ON THE SITUATION OF BIHAR

**भी राजनारायण : . .** .सरकार डिक्लेयर करे. घोषित करे---एक पालियामेंटरी जांच शायोग बठेगा। जो बिहार में सारे प्रासीवयूशंस हुए हैं उनकी जांच हो धौर बिहार से बार्डर सेक्योरिटी

SHRI NIREN GHOSH (West Bengal): I have a submission to make. . .

MR. CHAIRMAN: Wait a minute. Please hear me. Mr. Advani.

श्री राजनारायण: श्रीमन् धाज मेरा निवेदन यह है कि सबसे पहले बिहार की परिस्थिति पर विचार हो। श्री जयप्रकाण नारायण जी पर जिस

भी राजनारायण: ग्रीर दूसरे सेंकड़ों लोगों पर जिस तरह से लाठी चलाई गई उससे इस सदन की महिमा गिरी है, राष्ट्रीय सम्मान कलंकित हुया है इस तरह से एक ∎ाष्ट्रीय नेता के ऊपर जो इतना जबरदस्तै प्रहार किया गया है।

MR. CHAIRMAN: Please resume your seat That is all right. seat, Rajnarainji.

MR. CHAIRMAN: Please resume your seat.

भी रबी राय: ग्रसाधारण स्थिति है, इस पर बहस हो जाए।

थी राजनारायण: श्रीमन्, मैं प्राप से निवेदन करना चाहता है कि ग्राप ग्राडवाणी को ग्रपनी वात कहने दीजिये और उधर के लोगों को बिठ-लाइये ।

श्री राजनारायण: .... जिस तरह से पिटाई की गई भीर जिस तरह से वहां 45 डिबीजन बाइंट सेक्योरिटी फोसं और सीर्व प्रार्व्पीर भेज करके ....

R. CHAIRMAN: 1 will explain Are you going to hear me or not? If you can resume your seat for one minute, 1 will explain the whole situation. Why are you unnecessarily taking up the time? 1 have received a formal notice from Shri Advani. If he wants to say anything, let him

SHRI NIREN GHOSH (West Bengal): Sir,

भी राजनारायण: ... एक पुलिस स्टेट बना I have also to say something. दी गई है बिहार की उसको देखते हुए हमारी मानसिक स्थिति धाज ऐसी नहीं है कि हम यहां बैठ कर सरकारी कार्य को चलने दें। इस तरह

MR. CHAIRMAN: That is all right.

(Interruptions)

SHRI GULABRAO PATIL: Sir, on » point of order. The Question Hour

MR. CHAIRMAN: Please resume your j SHRI RABI RAY: No Question Hour. explain. {Interruptions} will

MR. CHAIRMAN: One minute. Silence please. Let Shri Advani say and then I will allow you. If othersr-tilso want to say, we will see. Why are you creating this confusion?

SHRI V. B. RAJU: Sir, I am on a point of order

MR. CHAIRMAN^: All right.

श्री राजनारायण: श्रीमन्, हमने दो दिन पहिले ही लिखकर इस बारे में दे दिया था । पहले भी लिख कर दिया और बाज भी लिख कर दिया है ।

SHRI V. B. RAJU: No, no. We will not allow. (*Interruptions*) Sir, this is Question Hour. It should not be taken up before the Question Hour. Only after the Question Hour is over, it should be done.

SHRI RAJNARAIN : No. This is J. P. Hour, Jayaprakash Narain Hour.

आज तो श्री जय प्रकाश नारायण/सावर है, राष्ट्रीय आवर है सौर आज का क्वेश्वन स्वर श्री जय प्रकाश नारायण स्रोवर के रूप में मनाया जायेगा।

MR. CHAIRMAN: I have heard you. Please resume your seat.

SHRI V. R. RAJU : Sir, only afte: the Question Hour is over . . .

MR. CHAIRMAN : I know it. Will you please hear me ?

SHRI V. B. RAJU: He cannot speak now.

SHRI RABI RAY: He has been permitted by the Chairman.

MR. CHAIRMAN: I will give a ruling.

SHRIMATI PURABI MUKHOPA-DHYAY: Please give your ruling after hearing us. MR. CHAIRMAN: The question of a discussion will not arise before we take up the Question Hour. The only point is, he will make a mention and then I will tell you what we should do.

discussion on situation

of Bihar

SHRI NIREN GHOSH: Sir, I havt also to say.

श्री लाल श्राडवाणी : सभापति जी, उधर के लोग नाराज हो रहे हैं... (Interruptions)

MR. CHAIRMAN: I will allow wu.

SHRIMATI PURABI MUKHOPA-DHYAY: With due respect to the Chair, may I submit... (Interruptions) I am also a Member of this Parliament- Up till now, nothing has happened to break the rules of procedure of this House. Sir, may I submit that the business rules of this House be observed? Everything has to go according to procedure.

SHRI RABI RAY: On a point of order.

MR. CHAIMAN: I have made it pretty clear that we are not going to take up the point of discussion before the Question Hour is taken up. Only thing is, let him mention; I will tell you what we should do.

SHRIMATI PURABI MUKHOPA-DHYAYA: It is never done.

श्री लाल आडवाणी : सभापति जी, श्रीमती पूरवी मुखोंपाध्याय अगर कांग्रेस की जनरल सेत्रेटरी है, तो वे भी चले श्रीर बाक आउट करें।
(Interruptions)

श्री लाल श्राडवाणी: सभापति जी, शासद माननीय सदस्य को या उधर के लोगों को पता नहीं होगा कि मैं बिना नियम की जानकारी किए हुए कोई मामला नहीं उठाता हं।(Interruptions)शाल ग्रगर सभा पति जी ने मुझे बोलने की श्रनुमति दी है तो वह नियम का उल्लंधन करके नहीं दी है जो खाप पोइन्ट शाफ शार्डर उठा' रहे हैं। मैंने फामेंल [श्री लाल बाहवाणी] नोटिस दिया है कि माज के इस भवसर पर जब taken your permission but can he. . . संसद इस बहुत भंयकर घटना के बाद मिल रही है तो प्रमनोत्तर-काल नहीं होना चाहिए।

श्री रबी राय: बहुत ग्रसाधारण स्थिति है।

**श्री लाल श्राडवाणी: मैंने ग्री**पचारिक नोटिस दिया कि भाज ।। नवस्वर को प्रश्नोत्तर-काल सस्पेंड किया जाये।

SHRIMATI PURABI MUKHOPA-DHYAY: Let the Chairman take the opinion of the House.

श्री लाल ब्राडवाणी: क्यों सस्पेंड किया जाये? इसलिए सरपेंड किया जाये क्योंकि एक बसाधारण परिस्थित देश में खड़ी हो गई है।

भी रणबीर सिंह: कोई असाधारण नहीं है।

श्री लाल ग्राडवाणी: ऐसी ग्रसाधारण स्थिति मुझे याद आता है कि जब लाहीर में साइमन कमीशन in public life in this House immediately. गया था और साइमन कमीशन का देश ने बहिष्कार किया था, काले झंडों से स्वागत किया था तब with him in one minute. के जो भंग्रेज शासक थे वे वही भाषा बोलते थे जो ग्राप बोल रहे हैं कि जनता उनके साथ नहीं है, मुट्टी भर लोग हैं। उस साइमन कमीणन का सारे देश ने बहिल्कार किया ग्रीर जब काले झंडे लेकर जनता उनका स्वागत करने गई तो वहां उनके उपर लाठी-चाजं हुया। उस लाठी चाजं ¥ί...

SHRI Z. A. AHMAD: Sir, this is a regular speech.

MR. CHAIRMAN: I have allowed him. Please finish now.

श्री लाल आडवाणो: ग्राज तक राज्यसभा के इतिहास में इस प्रकार का मोगन नहीं हुन्ना है, मैंने भी नहीं दिया है, मैंने भी पहली बार दिया है क्योंकि मैं समझता हूं कि ग्राज जैसी स्थिति पहले कभी पैदा नहीं हुई। साधारणत:....

SHRI KALYAN ROY: Sir, will you abow him for one hour.

SHRI BHUPESH GUPTA: I know h« has

MR. CHAIRMAN: Now please wind up.

SHRI LAL K. ADVANI: I have risen with your permission and my point is that this is an extraordinary situation ..

श्री रबी राय: हमें भी 📆 लिया जाये।

श्री साल श्राहवाणी: सभापति जी, 1919 में लाला लाजपतराय पर लाठी चार्ज हुआ और उस लाठीचानं के कारण लाला लाजपत राय की महादत हुई। याज 4 नवम्बर को (Interruptions) . . . हम श्रापकी बात समझ सकते हैं, श्राप बोलिए मैं चाहंगा कि इस मामले को पार्टीबाजी का सवाल न बनाया जाये।

मैं चाहंगा कि उघर से भी लोग बोलें। (Interruptions)

SHRt NIREN GHOSH: Sir, we have to है भी 1919 के बाद पहली बार खड़ी हुई है। discuss the role of black money and corruption

MR. CHAIRMAN: Please wait. I will finish

थी राजनारायण: थीमन, पोइन्ट आफ आईर । मेरा एक निवेदन है कि कृपा करके श्री लाल ग्राहवाणी जी को बोलने दीजिए। ग्राहवाणी जी बहुत महत्वपूर्ण विषय पर बोल रहे हैं। नियमों को निलम्बित करने का प्रस्ताव विना नोटिस धा सकता है, लेकिन बाडवाणी जी ने तो नोटिस दिया है और सापने इजाजत दी है। तो भाडवाणी जी को पूरा हक है कि वे सदन को क्यों स्थिगत कराना चाहते हैं उसकी खोलें। जब तक आडवाणी जी उसको खोलें नहीं ग्राप सत्ताघारी दल के लोगों को रोकें। श्राडवाणी जी को पूरी तरह अपनी बात कहने का मौका दिया जाये। यह बहुत महत्वपुर्ण सवाल है।

श्री लाल ग्राडवाणी: नियमों के ग्रनुसार मेरी बात मानने का ग्रधिकार सदन को है। सदन कह

सकता है कि यह प्रस्ताव माना दाये या न माना काये।

MR. CHAIRMAN: Now, I have heard you. (Interruptions)

SHRI LAL K. ADVANI: I h?.ve not completed.मेरा कहना यह है कि बिहार में कांस्टीट्यूण-नल मझीनरी का बेब-डाउन हो गया है, संवैधानिक मशीनरी टट गई है, प्रणासन विलक्त उप्प है। (Interruptions) द्याप इन लोगों को बैठाइए।

MR. CHAIRMAN: I will decide. Please sit down. (Interruptions).

भी लाल ग्राडवाणी: मेने दो-चार मध्य कहे है। मेरा प्रश्न यह है कि 4 नवम्बर को घटनाएं हुई हैं दिल्ली में भीर पटना में उन्होंने प्रमाणित किया है कि सरकार पुलिस के बलबुते पर, संगीनों के बलब्ते पर राज करना चाहती है। मेरा कथन यह है कि .....

### (Interruptions)

SHRI NIREN GHOSH: Bihar Government does not exist. It is fiction.

(Interruptions)

DR. R. K. CHAKRABARTI: We will not allow him to continue like this.

(Interruptions)

SHRI NIREN GHOSH: You ha.-t no mandate from the people. You do not represent the majority in the country. (Interruptions)

MR. CHAIRMAN: Wilt you please Resume your seat?

SHRI LAL K. ADVANI: I have not completed.

MR. CHAIRMAN: Will you please resume your seat? Now I have heard you sufficiently. The Question Hour is to proceed. .(Interruptions). Please hear me.

(Interruptions)

SHRI BHUPESH GUPTA: On a point of submission to you. What did you permit him to-day?

of Bihar

discussion on situation

SHRI LAL K. ADVANI: I wish to point out why I have given notice for suspension of rules. (Interruptions)

SHRI BHUPESH GUPTA: If the Bihar situation is referred to, rather than the procedural part of it, I should have my say. (Interruptions)

MR. CHAIRMAN: Please resume your seat. I will make the point very clear whether the Chair is going to give permission today to discuss this question or not. I have thought about it. I am not going to allow this question to be discussed toiay. The Question Hour will prieeed, and in consultation with the leader of all the parties, let the date be decided. Ws will consider and decide.

SHRI RAJNARAIN: No, no, today, today.

(Interruptions)

श्री लाल ग्राडवाणी: मुझे बताने का ग्रवसर तो दीविए।

MR. CHAIRMAN: Please sit down.

श्री राजनारायण: ग्राज राज्य सभा जय प्रकाश दिवस मनाएगी।

MR. CHAIRMAN: Please sit down. Please resume your seat.

धी राज नारायण: क्या हम द्याप से वर्ज कर सकते हैं कि आप अपना दैम्पर लूज न करें।

MR. CHAIRMAN: The been given by the Chair. respected. If you do not pect it, then you will h'lve consequences.

ruling has It must be want to res to face the

भी राजनारायण: What Consequency? किसी चेयर को गुस्सा नहीं करना चाहिए। मैं पोइंट to a discussion. बाफ बार्डर रेज कर रहा हूं। मेरा पोइंट बाफ बार्डर प्रस्ताव माननीय ब्राडवाणी जी ने पेश किया तो be suspended... घाडवाणी जी को पूरा हक है कि उन परिस्थितियों (Interruptions) को यहां पर विश्लेषण करें भीर कहें कि किन की बात कही है।

Re request for immediate

मेरा कहना है कि हमें मौका दिया जाए हम भी बाहवाणी जी के प्रस्ताव का समयंन करते हैं तो वह विरोध कर सकते हैं और दूसरे लोग strongly. We also feel strongly... भी अगर विरोध करना चाहें तो कर सकते हैं मैंगर यहां पर कोई नियम या कायदे-कानून से कार्यवाई होनी चाहिए, गुस्ने में काम नहीं होना allowed, I will also have my say. चाहिए।

में ब्रापसे निवेदन कहं कि गफुर मंजिमंडल की स्थिति यहां पर पैदा न कीजिए। ब्राप बादरणीय चेयरमैन हैं बापके প্রবি हम लोग प्रादर करते हैं। हम सोग कैंद्र किये जाएंगे, हमारी बाणी पर अंकृष लगाया जाएगा तो मामला नहीं चल सकता । बाप हमको धमकी क्यों देते हैं, बाप गस्मा वयों करते हैं। हम इस देश के नागरिक हैं। हम अयप्रकाश जी पर इंडा नहीं चलने देंगे। जय प्रकाश नारायण जी उत्तने ही सड़े देश भक्त है जितने बडे जवाहर लाल जी। स्रगर जय प्रकाश जी पर डंडा चलेगा तो देश उस को सहन नहीं करेगा। सरला भादौरिया जी राज्य सभा की माननीय सदस्या थी उनको पुलिस लॉक-घप में यहां पर लाया गया। यहाँ उनको मारा गया। यह कोई डैमोकेसी है।

crder...

(Interruptions)

SHRI LAL K. ADVANI: I have ao objection

SHRI BHUPESH GUPTA: Let us have a यह है कि जब प्रथनों का समय स्थान करने का discussion. But why should the Question Hour

SHRI LAL K. ADVANI: Dr. L. A. Ahmad परिस्थितियों में उन्होंने प्रक्रों को स्थिगत करने has sought permission to move a motion. I have no objection. 1 would say that this is a matter on which all Parties would like to be heard. It is not a question of one Party.

SHRI BHUPESH GUPTA: About Shri हैं ग्रीर भूपेश गृप्ता जी ग्रगर विरोध करना चाहते fayaprakash Narayan Shri Advani may fed (Interruptions)

SHRI NIREN GHOSH. Since they are being

SHRI BHUPESH GUPTA: All these Question will lapse, if the Question Hour is suspended.

MR. CHAIRMAN: We will take up Questions. Would Shri Om Mehta like to say anything?

श्री रबी राय: शाप हमारी वात को मुन तीजिए। हमारे को बोलने का मौका दीजिए। प्राज बहस हो जानी चाहिए बिहार पर।

श्री राजनारायण: मैं श्रापसे निवेदन कर रहा कि प्रधान मंत्री श्रीमती इन्दिरा गांधी ने एक ासत बयानी की कि जय प्रकाश जी पर साठी तार्ज नहीं हुन्ना। यह स्टेटसमैन है मैं आपको ना चाहता है। ब्राप देखिए कि किस तरह. से लिस लाठी चला रही है। प्रधान मंत्री जुठ ोल रही हैं।

SHRI SULTAN SINGH : On a point of भी रवी राव : पोर्ट भाग बार्टर यह है कि प्रडवाणी साहब निवेदन कर रहे थे कि उन्होंने यान पूरा नहीं किया। याप उनको मौका दीजिए।..

SHRI BHUPESH GUPTA: My name is being It is incomplete. His version is inmentioned. As far as Bhir is concerned, wemplete. have our version and they h;ive their version. . (Interruptions)

SHRI LAL K. ADVANI: Sir, the point is. .

Re request for immediate

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MR. CHAIRMAN: Mr. Rabi Ray, you are not allowing Mr. Advani also to say anything. You are inter- opting everybody. What can I do? Please keep quiet.

SHRI RABI RAY: I am not disturbing. But the Congressmen are disturbing.

SHRI LAL K. ADVANI: Sir, he is not disturbing me.

SHRJ RA1NARAIN: We are not disturbing, Sir. We are hearing you. We aro listening to you. . .

(Interruptions)

DR. MATHEW KURIAN: Sir, 1.t us discuss this issue. .There is no point in having the Question Hour today because the whole Government has been under question now. The whole Government is being questioned today...

(Interruptions)

SHRI OM MEHTA: Sir, with due deference to the people...

(Interruptions)

DR. K. MATHEW KURIAN: Sir, why should we have the Question Hour today?

The whole Government is being questioned today.

SHRI OM MEHTA: Sir, on the last day of the last session...

SHRI RAINARAIN: 3>r, on a point of order

आपने पहले बाडवाणी जी को बोलने के लिए कहा है। इसलिए बाप पहले श्री बाडवाणी को सुनिये। अगर ये पाइन्ट प्राफ ब्राइर पर बोलना चाहते हैं . .

(Interruptions)

MR. CHAIRMAN: Wait, wait... (Interruptions)

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discussion on situation of Bihar

MR. ADVANI: Please finish.

श्री लाल ग्राडवाणी: समापति जी, (Interruptions)

SHRI RABI RAY: Sir, they are raterrupting him.

SHRI LAL K. ADVANI: 1 could have completed my point but for these interruptions

(Interruptions)

SHRIMATI SUMITRA G. KULKARNI: Sir, on a point of order.

SHRI BHUPESH GUPTA: Sir, will you protect him from Mr. Rajnarain?

SHRI RAINARAIN: Sir, my request to you is this: Please protect this country from Mr. Bhupesh Gupta. . .

(Interruptions)

धाज हमारे देश में एक नारा चल रहा है-डांपे, इंदिरा और मस्तान, लुट रहे हैं हिन्दुस्तान।.... (Interruptions)

THE LEADER OF THE HOUSE AND THE MINISTER WITHOUT PORTFOLIO (SHRI UMASHANKAR DIKSHIT): Sir, a question has been raised now and the hon: Member wants the Rules to be suspended. .. (Interruptions)... and that the Ouestion Hour should be utilised for the other subject the importance of which he has mentioned...

SHRI LAL K. ADVANI: Not yet; not yei.

SHRI UMASHANKAR DIKSHIT: He has taken about fifteen minutes and the point that he made is clear beyond doubt. And, Sir, on that point you gave a very clear ruling that this question would be considered separately and then you called the Minister of State for Parliamentary Affairs to explain position. ..

SHRI LAL K. ADVANI: No. He called me.

SHRI UMASHANKAR DIKSHIT: Sir, so far as this matter is concerned, it is a matter of parliamentary practice and you should not allow any new precedent to be created, the precedent of taking UD any other matter, before the Question Hour,' however important it may, be except the obituary reference. No other matter should be taken up. Sir, the question was raised and you have given the ruling and the House is bound to accept it.

SOME HON. MEMBERS: No.

श्री राजनारायणः श्रीमन्, मुझे श्री दीक्षित जी से सहानुभूति है। क्या इस तरह से सरकार चलती है...

(Interruptions)

श्री क्षमा शंकर घोष्मितः आपको संसदीय नियमों को स्वीकार करना चाहिए। इसके सिवाय दूसरा मार्ग नहीं है।

SHRI RAJNARAIN: He is the Minister without Portfolio...

(Interruptions)

SHRI S. P. GOSWAMI: Sir, he should Dot be allowed to speak now...

{Interruptions}

SHRI RABI RAY: Sir, please see who is interrupting.

श्री लाल ब्राडवाणी: सभापति जी,...

(Interruptions)

श्री रबी शय: ब्राप देखिए, उनको कौन इन्ट्रप्ट कर रहा है ?

(Some hon. Members stood up)

श्री लाल स्नाडवांणीः श्राप उनको बैठाइए। स्नापने मझे सनमति दी है।

(Interruptions)

MR. CHAIRMAN: Please sit down . . (Interruptions)

AN HON. MEMBER : Let the Hmse function . . .

{Interruptions}

of Bihar

MR. CHAIRMAN: You are all elderly. Please resume your seat . . .

(Interruptions)

SHRI SUBRAMANIAM SWAMY : On a point of order . . .

(Interruptions)

MR. CHAIRMAN: Please resume your seat... (Interruptions)., Let me explain once again. What the hon. Member Shri Advani wanted to say I have understood completely... (Interruptions)... I have understood him completely. Now, I have already told that I am not going to relax...

(Interruptions)

SHRI RABI RAY: How can you give a ruling? We have not yet fully submitted our points . . . (*Interruptions*).

श्री लाल श्राडवाणी: श्री श्रहमद ने कहा, विरोध करूंगा। मैंने कहा, आपका श्रीधकार है। इसी प्रकार से जो समर्थन करना चाहते हैं उनकों भी श्रीधकार है।

डा॰ जेड॰ ए॰ सहसद: लम्बा भाषण करने की जकरत नहीं है। एक-दो मिनट में ख़त्म कर दीजिए। (Interruptions)

MR. CHAIRMAN: Please sit'dowa.

(Interruptions)

श्री गुणानन्द ठाजुर: आपकी कलिंग के बाद भी यह हंगामा हो रहा है। यह क्षेत्रचन आवर को इसी तरह से ख़त्म कर दे रहे हैं। आपकी कलिंग हो चुकी है और आप क्षेत्रचन आवर को णुरू कीजिए। आपका जो निर्णय हो चुका है उसके विपरीत अगर कोई करना चाहता है तो उसको बाहर कर दियाँ जाए। इसलिए सदन की कायँवाही शुरू करने के लिए क्षेत्रचन आवर चलने दीजिए। (Interruptions) बहुत सफाई हो चुकी है। लोग जान वृद्ध कर सदन की कार्यवाही में बाधा डालना चाहते हैं।

भी महाबीर त्यागी: हाऊस की डिगनिटी हिमाण्ड आए। आपकी रूलिंग हो चुकी यी उनके लिए, बात खत्म हो जाने दो उसके बाद शांति के साथ, नैयर जो हक्म दे, उसके मृताबिक आगे कार्यवाही चलायी जाएगी।

थी साल ग्राडवाणी: ब्राई हैव्ह टु कंपलीट। सभापति जी (Interruptions) वे आपको काळ हाळन करना चाहते हैं और मैं समझता हूं सत्ता के बल पर मेजारिटी के ग्राधार पर यह नहीं चलेगा। भाप हाऊस के चेयरमैन की रूलिंग नहीं मान रहे हैं तो किसकी रूलिंग मानेंगे। (Interruptions) मैं कंपलीट कर दंगा।

(Interruptions)

DR. R. K. CHAKRABARTI: Sir on a point of order . . . (Interruptions). He has already stated: Question No. 1. The Minister should now reply to Question No 1...

(Interruptions)

SHRI K. D. MALAVIYA : Sir, . . (Interruptions)

श्री लाल आडवाणी/: श्रीमन्, मेरे प्रश्न का क्या हवा ?

श्री रबी राय: ग्रभी खुत्म नहीं हुआ है।

कुछ माननीय सदस्य: जय प्रकाश नारायण जिंदाबाद, बिहार आंदोलन जिंदाबाद, जय प्रकाश घांदोलन जिंदाबाद, बिहार विधान सभा भंग हो. इन्दिरा गफ्र सरकार इस्तीफा दे।

MR. CHAIRMAN: Let me say something. You can allow me to say something so that I can conduct the business.

SHRI BHUPESH GUPTA : Th<sub>13</sub> Question Hour and not the 'Zindabad' hour.

MR. CHAIRMAN: Now the position is very करती है कि चेयर की रूलिंग पर श्रमल किया clear. Shri Advani wanted to say something. He might not have said it in his own way. But I have understood him completely. (Interruptions) नैकिन उनकी बात ग्रमी खूत्म नहीं हुई। मेरी Please resume your seat. I am trying to explain हाऊस से प्रपील यह है कि माननीय सदस्य की the whole position. I have understood what Mr. Advani wanted to say.

SHRI LAL K. ADVANI: May I read out the

MR. CHAIRMAN: I know the rule. The Question Hour has to continue without any disturbance from any side. (Interruptions) Please hear me for a minute.

SHRI LAL K. ADVANI: Before you complete, I wanted to point out the procedural aspect. The procedure is very clear. I would not like you to do anything against the procedure. (Interruptions) You cannot shout me out. Sir, Rule 267 under which I have given notice, says

"Any member may, with the consent of the Chairman, move that any rule may be suspended in its application to a particular motion before the Council and if the motion is . carried the rule in question shall be suspended for the time being.'

(Interruptions)

SHRI BHUPESH GUPTA: Having failed to dissolve the Assembly, they want to dissolve the Question HOLT.

(Interruptions)

SHRI LAL K. ADVANI: Let me complete, Sir. I would not yield. After giving notice of this motion, I came to meet you in the Chamber. You advised me not to press it. I said that I was willing to abide by your orders and I did not press for it. I requested you that if you felt, you could give me consent when it was raised in the House and in your discretion, you decided to give me consent. And you allowed me . . . (Interruptions) Sir, no matter of this is nature can be raised without your consent.

MR. CHAIRMAN: I want to make it clear. I did not give my consent...

(Interruptions)

श्री राजनारायण: श्रीमन्, मैं व्यवस्था के सवाल पर खड़ा हुआ हूं। श्रापते हमारी हाथ ओड़कर विनती हैं कि आप इस नेयर के सम्मान, इसकी महिमा और गरिमा को गिरने न दें। मुझे बहुत ही अफसोस के साथ कहना पड़ता है कि हमारे सेकेटरी-जनरल ने श्रापको गलत सलाह दी है। जब आपने श्राडवाणी जी से यह कहा कि ...

MR. CHAIRMAN: No, no. Permission was given for mention. I have not given my consent. That is very clear...

## (Interruptions)

SHRI LAL K. ADVANI: Sir, I even recall that even you stated, "If I give you the consent, if you raise the matter, Mr. Ahmad would have also to say." I also pointed out that this is an occasion, this is a matter in which all parties would be interested. And, therefore, once you have allowed me to say, it is a formal motion. And in this formal motion, I want to place my opinion briefly why I regard it is necessary for suspension of the Rules, suspension of the Question Hour, and this to be taken up as the first thing. In Bihar, there is no government whatsoever . . . (Interruptions). It is barricades, bayonets, bullets and lathis and nothing else...

# (Interruptions)

वहां पर आप उसके आधार पर राज 'कर रहे हैं। में बहां पर हो आपा हूं। इसीलिए मेरा यह कहना है। सदन चाहें तो मेरी बात को ठकारा सकता है।

I am in the hands of the House. It is the House-that will decide. And, therefore, this matter should not be shut down and the Members should be allowed to express themselves either in my favour or against . .

(Interruptions)

SHRI OM MEHTA : Sir, on the lust day of the last Session, we have discussed the Bihar situation. But . . . (*Interruptions*) \

MR. CHAIRMAN: Listen to him.

SHRI OM MEHTA: And we do not waul to shut down any discussion. Sir. And as most of the Members from both sides of the House want a discussion, the Government has no objection, Sir, in having a discussion tomorrow in the same way as it was discussed in the last session. It cannot be today.

SHRI RAJNARAIN: On a point of drder . . . (*Interruptions*)

MR. CHAIRMAN: Tomorrow, we will take up this discussion at 12 O' Clock. Let us not waste our time. Let us start our Question Hour.

### (Interruptions')

श्री राजनारायण: श्रीमन्, पाइंट आफ आडेर सुन लीजिए। देखिये, मैं आपसे निवेदन कर रहा हूं। हमने आफ्को 9-11-74 को जिट्ठी लिखी है, चेयरमैन राज्य सभा। मान्यवर, 13 नवस्वर से राज्य सभा बैठ रही है। मैं जाहता हूं और आपसे निवेदन है कि आप निम्नांकित विश्वयों पर...

(Interruptions)

MR. CHAIRMAN: No, no Ple;«e sit dov/n.

## ORAL ANSWERES TO QUESTIONS

Diesel Oil for Maharashtra

- \*1. SHRI DEORAO PATIL: Will the Minister of PETROLEUM AND CHEMI-CALS be pleased to state:
- (a) what are the details of the a%>ca-tion of diesel oil to Maharashtra .mde diuing the last three months, month wise;
- (b) what is the actual quantity of diesel oil supplied to the State during the same period;
- (c) what is the allocation of crude oil for the months of October, and Novem ber, 1974?